

Accordingly, Government of Arunachal Pradesh has been informed and advised on 1-11-2006 to make alternative arrangements at their end.

### **Life insurance to soldiers**

†2300. SHRI MOTILAL VORA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are considering to provide the facility of life insurance to all the soldiers;

(b) if so, the details thereof; and

(c) by when this facility would be available for the soldiers?

THE MINISTER OF DEFENCE (SHRI A. K. ANTONY) : (a) to (c) The Army already has an Insurance Scheme which provides life insurance cover to Defence Service personnel including soldiers on payment of a monthly subscription. The said Scheme also provides extended insurance cover to Ex-Servicemen upto 25 years after retirement or 75 years of age whichever is earlier on payment of one time non-refundable premium.

### **Encroachment on civilian land by army in Arunachal Pradesh**

2301. SHRI NABAM REBIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the army has encroached upon the civilian land in Sing Chung village under west Kamung district of Arunachal Pradesh;

(b) whether any joint survey has been done to demarcate the boundaries of civilian and defence land there;

(c) whether any formal agreement was entered into between the civilians and the army at the time of acquisition of land; and

(d) if so, the details of such land acquisition process and other benefits given to the land donors?

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†Original notice of the question was received in Hindi.

THE MINISTER OF DEFENCE (SHRI A. K. ANTONY) : (a) to (d) The army is in occupation of 115.19 acres of land in Sing Chung village. A joint military civilian survey by a Board of Officers to resolve land encroachment issues was carried out in May, 2003. Formal acquisition of land has not yet been completed. Therefore, the question of benefits being given to land donors does not arise.

### **Military exercise between India and US**

2302. SHRIMATI BRINDA KARAT: Will the Minister of DEFENCE be pleased to state:

(a) whether tri-services military exercises are being planned between Indian and US armed forces;

(b) if so, the details thereof; and

(c) whether such military exercises are being planned with armed forces of other countries?

THE MINISTER OF DEFENCE (SHRI A. K. ANTONY) : (a) No, Sir. Tri-services military exercises are not being planned between the armed forces of the two countries.

(b) Does not arise.

(c) Presently, there is no proposal for such military exercises with armed forces of other countries.

### **Shortage of IL-76 aircraft**

†2303. SHRI AJAY MAROO: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that about half of the IL-76 aircrafts of Indian Air Force are not worth flying;

(b) if so, the reasons therefor; and

(c) the action being taken by Government to meet the shortage of these aircrafts?

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†Original notice of the question was received in Hindi.